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Recreation :

1. Organising Sports, Social, Cultural activities for mine workers.
2. Scheme to provide buses for transportation of mine workers.
3. Establishment of Audio Visual Sets/Cinema Vans/Exhibition of films.
4. Excursion-cum-study tours.
5. Supply of T.V. Sets.
6. Setting up of Multipurpose Institutes/Developed Multipurpose Institutes.
7. Setting up of Welfare Centres.
8. Grants to M.P. Is/D.M.P.Is./Welfare Centres.
9. Sports Grounds.
10. Holiday homes.

Water Supply :

1. Sinking of Wells.
2. Assistance to small mine owners.
3. Water Supply Scheme for big mines.

Allotment of STD/ISD/PCO's

1065. SHRI KODIKUNNIL SURESH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a large number of applications for allotment of STD/ISD/PCO's are pending with the Union Government from Kerala;

(b) if so, the number thereof during the last three years. District-wise. Category-wise;

(c) the number of application, pending for allotment District-wise. Category-wise; and

(d) the time by which these are likely to be cleared?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (d). The information is being collected and will be laid on the Table of the House as soon as possible.

Sub-Depot of FCI

1066. SHRI RAMESH CHENNITHALA : Will the Minister of FOOD be pleased to state :

(a) whether the Union Government have decided to stop sub-depot operations in certain headquarters of Taluka of Kerala w.e.f. July 1, 1996;

(b) if so, the reasons thereof;

(c) whether the Government of Kerala has requested the Union Government to review their decision due to the disruption of ration distribution; and

(d) if so, the steps taken by the Union Government in this regard?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (d). The Government of Kerala had taken a decision on 24th August, 1982 to take over the whole sale distribution of foodgrains including 17 sub-depot operations in the State. However the Government of Kerala is yet to take over the operation of these seventeen sub-depots.

After due notice, FCI had taken a decision to discontinue the sub-depot operations in Kerala from 1st July, 1996. However on a specific request received from the State Government, Government of India has advised FCI to continue these operations for a further period of six months from 1st July, 1996

National Commission for Minorities

1067. SHRI E. AHAMED : Will the Minister of WELFARE be pleased to state :

(a) whether the Government are aware that the National Commission for Minorities is functioning without sufficient number of members;

(b) if so, the steps taken by the Government to fill up the said posts;

(c) the number of reports submitted by the National Commission for Minorities during the last two years and the number out of them accepted by the Government; and

(d) the total amount provided to the National Commission for Minorities during the last three years?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b). With the completion of the tenure of the Chairperson and other Members of the National Commission for Minorities, by May-July, 1996 the matter regarding reconstitution of the Commission is under active consideration of the Government.

(c) The National Commission for Minorities has submitted two Annual Reports for the years 1993-94 and 1994-95. The recommendations made by the Commission in these reports are being examined

(d) The total amount provided to the National Commission for Minorities during the last three years is as under :

1994-95	Rs. 110.00 lakhs
1995-96	Rs. 138.00 lakhs
1996-97	Rs. 160.00 lakhs